

Serial No. of Order	Date of Order	Order with Signature
10	22/6/93 9	Call on 27.9.93 for hearing as per the order of the date passed in OA 426/93. <i>km</i> Vice Chairman
11	27/9/93	There is no time for the day. Call on 5-11-93 for hearing. <i>km</i> Vice-Chairman <i>km</i> Member(Adm.)
12	5.11.93	Call on November 16, 1993 as per the order passed on 426/93 on 5.11.93. <i>km</i> Vice Chairman <i>km</i> Member(Adm.)
13.	16.11.93	Hearing is concluded. Judgment is dictated and pronounced in open court vide separate sheets attached to record in OA No. 441 of 1992. Thus, the application is accordingly disposed of NO costs. <i>km</i> Vice-Chairman <i>km</i> Member(Adm.)